

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.23/ BB/2017	-	For Acceptance of Chairman's Report	230/ 232	Busbar Systems (India) Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P. TOHN

S.P. 7 Legu.

Adm. R. P. K. R.

Counsel for petitioner is present. The matter is listed today for acceptance of Chairman's report.

Heard the counsel for petitioner. List it for consideration on 11.08.2017.

MEMBER (J)

MEMBER (T)